

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4350
ANSWERED ON:06.09.2012
SHARE OF FUNDS UNDER PMGSY
Muttemwar Shri Vilas Baburao;Sharma Shri Jagdish

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of share being borne by the Union and the States for the expenditure incurred on Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) whether the Union Government has asked the States to bear fifty percent share in PMGSY;
- (c) if so, the details thereof and the name of the States who have opposed the proposal of the Government along with the reasons therefor; and
- (d) the reaction of the Government thereto?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH)

(a): Rural Roads is a State subject and the responsibility of the execution of works under Pradhan Mantri Gram Sadak Yojana (PMGSY) is that of the State Government. PMGSY is a one-time special Central intervention as part of a poverty reduction strategy. The Programme envisages connecting all eligible unconnected habitations by way of an All-weather Road (with necessary culverts and cross-drainage structures operable throughout the year) as per Core-Network with a population of 500 persons (as per 2001 census) and above in plain areas and 250 persons and above in Hill States, the Tribal (Schedule V) areas, the Desert areas (as identified in the Desert Development Programme) and in the 82 Selected Tribal and Backward Districts in 9 States under Integrated Action Plan (IAP), as identified by the Ministry of Home Affairs and Planning Commission. Up-gradation of selected rural roads to provide full farm to market connectivity is also an objective of the scheme, though not central to it. The Union Government bears the full cost of construction of these roads as per PMGSY guidelines, whereas pro-rata cost of bridges beyond 50 metre length (75 meter in IAP districts), maintenance and renewal costs are borne by the State.

(b)to(d): The Scheme of PMGSY as approved by the Union Cabinet has specific targets in terms of unconnected habitations and State specific targets for upgradation. There is no proposal to change the funding arrangements in respect of the Scheme already approved.